

S.No.8

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-04-2024 AT 02:30 PM**

**Rst CP (CA) No. 2/HDB/2024**  
u/s. 59 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Devadas Gaddam

**...Petitioner**

**AND**

Hyderabad Hi-Tech Textile Pvt Ltd

**...Respondent**

**C O R A M:-**

**SH. PRAVEEN GUPTA , HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Anil Kumar, for Respondent Nos 1,2,3 and 5 present through Video Conference.

Learned Counsel Smt Sandhya Rani, for petitioner present through Video Conference.

Learned counsel for the respondent nos 1,2,3 and 5 states that there is an error occurring in the e-portal of the Tribunal while filing the counter. Let there be a memo to be filed to that effect.

Learned Counsel Mr Ragunath, present physically, states that he undertakes to file Vakalat on behalf of Respondent Nos 4 and 6.

Learned Counsel Mr Somashekar, present physically, states that he undertakes to file Vakalat on behalf of Respondent Nos 7 and 8.

Matter adjourned to 08.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**